

As on 28-2-1975 there were 71 such surplus employees in the Dandakaranya Project.

Applications of CCS(TS) Rules, 1965 in Dandakaranya Project

3219. SHRI JAGADISH BHATTACHARYYA: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether services of Class III and Class IV ad hoc appointees in Dandakaranya Project are regulated by CCS (TS) Rules, 1965;

(b) if so, whether they are being given all the benefits including re-trenchment benefits flowing from CCS(TS) Rules, 1965 and other connected service rules;

(c) if not, under what specific service rules services of ad hoc appointees are regulated in Dandakaranya Project; and

(d) what are other specific service rules that regulate termination and removal of ad hoc non-Gazetted appointees in Dandakaranya Project?

THE MINISTER OF SUPPLY AND REHABILITATION (SHRI R. K. KHADILKAR): (a) to (d) The information is being collected and will be laid on the Table of the Sabha

Captive Power Project for Bhillai

3220 SHRI G. C. DIXIT: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is any proposal under consideration of Union Government for setting up a captive power project to meet the needs of the Bhillai expansion;

(b) if so, the particulars thereof; and

(c) when the decision is likely to be taken in this behalf?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) No, Sir.

(b) and (c). Do not arise.

Bhillai Township

3221. SHRI G. C. DIXIT: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Union Government received any proposals from Government of Madhya Pradesh for setting up a local authority for the management of Bhillai Township;

(b) if so, when the proposals were received;

(c) whether the matter has been decided; and

(d) if not, when it is likely to be decided?

THE DEPUTY MINISTER IN THE MINISTRY STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) No, Sir.

(b) to (d) Do not arise

Allotment of land to Indians abroad for residential quarters in foreign countries

3222. SHRI N. E. HORO

SHRI K. MALLANNA

Will the Minister of EXTERNAL AFFAIRS be pleased to state.

(a) whether Indians are availing of the facilities for allotment of land for constructing residential quarters in foreign countries; and

(b) if so, the names of such countries?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) and (b). Information is being collected and will be laid on the Table of the House.